NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.48/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES:

Mr. Surendra Kumar Dalmia

V/s.

M/s. Minerva Dealers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE 5
0)	K.S. AIYAR	ADV. For Resp. Nos. 1, 3, 4,688	Belle
02	HAABIL VAHANU	0	Mall V
83	HMAY DAVE OM.) SHANAY SHAH i/b BACHUBHAI MUNIM AND CO.	ADV. FOR DEPRESPONDENTS	J.J: Jiz

ORDER T.C.P No. 48/397-398/CLB/MB/MAH/2014

- 1. The Learned Representatives of both the sides are present.
- They again reiterated that Settlement amongst the Family Members is in progress.
- By Consent adjourned to 5th July, 2017.

Sd/-

Dated: 26.04.2017 Member (Judicial)